



बौद्धिक संपदा

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Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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OFFICE ORDER

In partial modification of Office Order No. CGPDTM-11018(11)/2/2021-CGPO/21 dated 03.11.2021, Shri S. Udhaya Shanker, Deputy Controller of Patents and Designs is hereby appointed as GPM Section In-charge in Patent Office, Chennai with immediate effect until further order.

2. He will handle the work of GPM Section in Patent Office, Chennai in full time. The officer will report to the Head of Office, Patent Office, Chennai. He will work under the supervision of HO Patent Office, Chennai and LLC In-Charge.

3. This issues with the approval of the Controller General of Patents, Designs & Trade Marks.


20/01/25

(Hemant Sadashiv Borale)

Director

To,

Shri S. Udhaya Shanker, Deputy Controller of Patents and Designs, Patent Office,
Chennai.

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2. Head of Office, IT Office, Delhi-for uploading on the official website.
3. Personal file
4. Office Order file
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6. Hindi version follows